

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-II**

**21. MA 1915/2019 IN C.P. (IB)-1506(MB)/2017**

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2021**

**NAME OF THE PARTIES: - Kapokh Fibers & Industries Ltd**  
**V/s**  
**Afloat Textile (India) Ltd**

**Section: 9, 33 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Ms. Vidisha Poonja appeared for the RP, Ms. Preeti Agrawal, RP appeared in person. Heard the submissions. Ld. Counsel for the RP has undertaken to serve the notice to the suspended directors by way of speed post/ registered post. List the matter on **16.03.2021** for further hearing.

**Sd/-**  
**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

**Sd/-**  
**H.P. CHATURVEDI**  
**Member (Judicial)**

Dated this the 23<sup>th</sup> day of February, 2021  
Sushil